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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/48,49,50,51/CAA/2017
NAME OF THE TRANSFEROR : DCB POWER VENTURES LTD & ADWETHA
CEMENT HOLDINGS LIMITED
NAME OF THE TRANSFERRE : ODISHA CEMENT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---|----------------------|---------------|
| 1. | Ramaswamy Meyyappan
for M/s. P. Rajkumar Shabakh | Applicant / objector | Mr. Ramaswamy |
| 2. | P. H. Arvindh Pandian, Sr. Adv.
for VISHNU MOHAN | for Petitioners | VB |

ORDER

Shri P H Arvindh Pandian, Sr.Advocate, counsel for petitioner present. Shri
Ramaswamy Meyyappan, counsel for objector present and sought time for
submitting arguments. Time extended at request. Put up on 10.07.2017 at 10.30
A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)